

(b) and (c) 11 foreign companies have been granted Industrial Licences and Letters of Intent for manufacture the announcement of the New Drug Policy. These foreign companies have been granted Letters of Intent/ Industrial Licences only for bulk drugs, which involve high technology and are made from basic value of bulk drug consumption from own manufacture.

Out of the above cases, in one case namely M/s. Bayer (I) Ltd. have been granted a Letter of Intent No. LI:775(80) dated 19th December, 1980 for the manufacture of 2 lakh bottles (20 ml.) of Bayferron, a formulation activity un-connected with manufacture of bulk drug in relaxation of the New Drug Policy, keeping in view the fact that this was a 100 per cent export oriented proposal thereby earning foreign exchange for the country. In another case, a Letter of Intent No. LI: 324(80) dated 26th July, 1980 was granted to M/s. Abbott Labs. (I) Pvt. Ltd. for the manufacture of certain low technology bulk drugs subject to the condition that the Letter of Intent will be converted only after the company dilutes its foreign equity to 40 per cent i.e. at par with Indian companies.

Grant of permission letters for drug formulation

1066. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of permission letters to firms who applied for industrial licences; with names of firms, items, capacities applied/approved; production, value/item-wise; firm-wise during the last three years;

(b) the reasons for giving such powers to authorities; and

(c) whether formulations given in permission letters were rejected to

Indian firms on one pretext or the other for industrial licences; if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c) The requisite information has been given in reply to Rajya Sabha Un-starred Question No. 873 answered on 5th March, 1979.

Expenditure on tours made for import of crude

1067. SHRI R. R. MORARKA:
SHRI PILOO MODY;

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total expenditure incurred on foreign tours and delegations sent abroad for the purpose of import of crude oil during the year 1979-80 and 1980-81, separately;

(b) the names of the countries visited and the petroleum products purchased from each of them with price and value;

(c) the total quantity and value of these different products imported upto 31st March, 1981; and

(d) how does the price of crude oil imported during the current year compare with the price in the previous year?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c) Information is being collected and would be placed on the Table of the House.

(d) The official selling prices of various types of crude oil, traditionally imported by India and major changes in their prices during January, 1980 to January, 1981 are as follows.—

Type of crude	(₹/barrel)		
	January, 80	October, 80	January, 81
Arabian Light	26.00	30.00	32.00*
Iranian Light	31.00 **	35.00	37.00
Iraq Basrah	27.96	31.96	35.96
Umm Shaif	2.936	31.36	35.36

*Retroactive to November, 1980.

**Effective from 1st February, 1980.

Accumulation of calcium ammonia nitrate at Rourkela Steel Plant

1068. SHRI B. C. PATTANAYAK: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a large quantity of calcium ammonia nitrate has been accumulated at Rourkela Steel Plant for the last many months;

(b) if so, what are the reasons therefor; and

* (c) what steps Government propose to take for the disposal of this stock?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c) There has been some accumulation of Calcium Ammonium Nitrate at the Rourkela Steel Plant since February, 1981 mainly on account of inadequate availability of railway wagons to move the product. Block rake movement is being organised by the company to move the product out expeditiously. The supply of wagons is expected to improve as a result of the efforts made by the company and the Government.

Provision Of radio sets in schools

1069. SHRI B. C. PATTANAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any proposal under consideration to provide one radio set to each and every school during the Sixth Five Year Plan period;

(b) if so, whether such facility is also proposed to be extended to the rural and urban schools of Orissa; and

(c) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) and (c) Do not arise.

Advertisement campaign for promotion of Petroleum Conservation

1070. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that an advertising campaign has been launched by his Ministry for promotion of petroleum conservation—